GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA STARRED QUESTION NO. 111 TO BE ANSWERED ON 7th December, 2015

Corruption in Primary Education

†*111. SHRI KANWAR SINGH TANWAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the standard of primary education particularly in Government schools is dwindling over a period of time;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government is also aware of the alleged corruption in education system in various States including Uttar Pradesh at different levels including primary school level;
- (d) if so, the details thereof along with the action taken in this regard; and
- (e) whether the Government proposes to set up a regulatory mechanism to monitor the system and if so, the details thereof?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 111, TO BE ANSWERED ON 07.12.2015, ASKED BY SHRI KANWAR SINGH TANWAR, REGARDING CORRUPTION IN PRIMARY EDUCATION.

(a) & (b): The enrolment and the assessment of learning levels are two major indicators of standards in schools. The National University of Educational and Planning and Administration (NUEPA) annually collects information as part of the Unified District Information System for Education (UDISE) on various educational indicators including Gross Enrolment Ratio (GER), Net Enrolment Ratio (NER) and retention rate. As per the UDISE, the GER at primary level has marginally reduced from 103.77% in 2005-06 to 101.36% in 2013-14; the NER at primary level during the same period has increased from 84.53% to 88.08% and the retention rate has also increased from 71.01% to 82.38% during the same period.

The National Achievement Surveys (NAS) for classes – III, V and VIII are conducted by the National Council of Education Research and Training (NCERT) at regular intervals under the Sarva Shiksha Abhiyan (SSA) programme in Government and Government aided schools. NAS is a sample based survey, designed to check the health of the educational system and provide information about the learning achievement of students. Three rounds of National Achievement Surveys have been conducted so far. These reveal improvement in learning achievement levels of pupils, in various subjects. The Statement showing achievement levels of children in different years for different classes is at Annexure-I.

To ensure learning outcomes in Government schools, the Central Government through SSA is supporting State and UTs on early grade reading, writing and comprehension and early mathematics programmes through a sub-programme namely "Padhe Bharat Badhe Bharat" at Classes 1 and 2, and at the upper primary level through support for Mathematics and Science teaching learning under the Rashtriya Abhiskar Abhiyan (RAA).

(c) to (e): Some instances of irregularities in the last three years that have come to light in various states, including in Uttar Pradesh under the SSA programme are at Annexure-II.

The irregularities under SSA have taken place in the execution of the programme for which appropriate corrective action has been taken by the State Governments. Further, the Government of India has laid down a Financial & Procurement Manual for the programme to streamline the financial management system and provide for an annual audit by Chartered Accountants empanelled with the Comptroller and Auditor General (CAG) of India, and also a system of concurrent financial reviews. Independent monitoring institutions conduct field level monitoring and there is a system of biannual independent Joint Review Missions. Component wise quarterly reviews, an annual Educational Management Information System (EMIS) and regular meetings are held with State officials to ensure effective implementation of the programme.

ANNEXURE-I REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. 111 TO BE ANSWERED ON $7^{\rm TH}$ DECEMBER, 2015 ASKED BY SHRI KANWAR SINGH TANWAR REGARDING CORRUPTION IN PRIMARY EDUCATION.

The Statement showing achievement level of children in different year for different classes

	Round -I	Round -II	Round –III
Class- III	(2003-04)	(2007-08)	(2012-13)
Maths	58.25	61.89	252*
Language	63.12	67.84	257*
Class- V	(2001-02)	(2005-06)	(2009-11)
Maths	46.51	48.46	247*
Language	58.57	60.31	251*
EVS	50.30	52.19	249*
Class- VIII	2002-03	2007-08	2010-13
Maths	39.17	42.58	245*
Language	53.86	56.50	247*
Science	41.30	42.72	251*
S.Science	46.19	47.90	247*



⁽ Shows improvement in achievement level of the children in different subjects)

^{(*} shows that the scores are not comparable as methodology of analysis of scores changed)

ANNEXURE-II REFERRED TO IN REPLY TO PARTS (c) TO (e) OF LOK SABHA STARRED QUESTION NO. 111 TO BE ANSWERED ON $7^{\rm TH}$ DECEMBER, 2015 ASKED BY SHRI KANWAR SINGH TANWAR REGARDING CORRUPTION IN PRIMARY EDUCATION.

Instances of irregularities under SSA during 2011-12 to 2013-14.

Name of States	Year	Irregularity	Amount Involved	Remarks
Jharkhand	2012-13	Complaint about misprocurement of text books		Procurement procedures were not followed for text book & work book procurement. Govt.
	2013-14		Rs. 99.02 crore	of India has stopped payment from SSA funds for 2013-14.
Maharashtra	2012-13	Audit findings of fraudulent withdrawal	Rs. 10.00 lakh	4 employees suspended, services of 2 contract employees terminated. FIR lodged and matter is subjudice.
Uttar Pradesh	2011-12	Audit findings of fraudulent withdrawal in district Bulandshahr and	Rs. 29.85 lakh and Rs. 23.35 lakh	The FIR has been lodged and amount recovered.
	2011-12 & 2012-13	District Pratapgarh	Rs. 2.41 lakh	Committee has enquired and submitted report to State government.
Rajasthan	2012-13	Audit findings of embezzlement by contract employee	Rs. 3.00 lakh	The matter is under investigation.
Odisha	2012-13	Audit findings of fraudulent withdrawal	About Rs. 4.00 crore	The FIR has been lodged. 2 employees terminated.
Punjab	2013-14	Complaint about misprocurement of library books	Rs. 41.68 lakh	Further payment has been stopped for library books from SSA funds.
Jammu & Kashmir	2012-13	Report of misuse of funds in Baramulla district.	Rs. 99.55 lakh	Officials involved in embezzlement have been placed under suspension on 10-12-2013 and State Vigilance Department tasked to conduct investigation.
